

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**C.P. No. 60 of 2019 In
O.A No. 4587 of 2018**

New Delhi, this the 15th day of April, 2019

**Hon'ble Sh. V. Ajay Kumar, Member (J)
Hon'ble Ms. Aradhana Johri, Member (A)**

D. Shanthi Sankar, W/o. Mr. K. Sankar,
R/o. Type-III, Quarter No. 1,
Rak College of Nursing Campus,
Lajpat Nagar,
New Delhi-110 024.

...Applicant

(By Advocate : Mr. J. B. Ravi)

Versus

1. Ms. Preeti Sudan, Secretary to
Govt. of India, Ministry of Health
And Family Welfare (CHS) Division
Govt.of India, Nirman Bhawan
New Delhi-110 011.
2. Dr. Hariatdarjeet Goyal
Acting Principal & Associate Professor
The Principal
Rajkumari Amrit Kaur College of Nursing
Lajpat Nagar,
New Delhi-110 024.

...Respondents

(By Advocate : Mr. Satish Kumar)

ORDER (ORAL)

Hon'ble Sh. V. Ajay Kumar, Member (J)

When this matter taken up for hearing, learned counsel
for respondents produced a speaking order dated
14.02.2019 where under they have considered the

representation of the applicant and passed certain orders.

2. Accordingly, the C.P. is closed and notices are discharged. However, the applicant is at liberty to avail her remedy in accordance with law, if she is still aggrieved with the orders now passed by the respondents. No costs.

(Aradhana Johri)
Member (A)

(V. Ajay Kumar)
Member (J)

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